

**DIVISION BENCH**

**ITEM NO. 115**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No. 313/2022**

**IA No. 314/2022 IN CP (IB) No. 355/ALD/2018**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>th</sup> September,  
2022, 2:30 pm**

<b>NAME OF THE COMPANY</b>	<b>M/S BHAVESH TEXO FAB PVT LTD V/S SHIVALIK COTSYN PVT LTD</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Sh. Vishal Malhotra alongwith Sh. Nishant Mishra & Sh. Vipin Kumar Kushwaha,  
Advs. :For the petitioner in main CP

: For the petitioner in main CP

Sh. Anuj Kumar alongwith Sh. Srijan Mehrotra, Advs. :For the Res. in main CP

Sh. Dinesh Kumar, : IRP in person in IA No. 313/2022 & IA No. 314/2022

**ORDER**

Due to paucity of time, the matter could not be taken up.

Hence, adjourned to 29<sup>th</sup> November, 2022.

—Sd—

**Dr. R.C. Srivastava  
(Court Officer)**

**26<sup>th</sup> September, 2022**

*Bipul Kumar Tiwari  
(Stenographer)*